

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:114  
ANSWERED ON:15.07.2014  
SECURITY CLEARANCE TO FDI PROPOSALS  
Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of inordinate delays in granting security clearance on Foreign Direct Investment (FDI) proposals in strategic sectors like aviation and telecom;
- (b) if so, the reaction of the Government thereto;
- (c) the details of the FDI proposals received by his Ministry for comments/security clearance during the last two years and the current year and their present status; and
- (d) whether the Government has issued any fresh guidelines on security clearance for FDI proposals and if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (A) TO (D) OF THE LOK SABHA STARRED QUESTION NO.114 FOR 15.07.2014

(a) & (b): No, Madam. However, concerns have been expressed by sectoral Ministries/ Department relating to delay in security vetting of FDI proposals including those in strategic sectors like aviation and telecom. Proposals from sectoral Ministries/ Departments, complete in all respects, as and when received are immediately sent to central agencies for obtaining inputs. Obtaining the comments/inputs from the concerned agencies is a time consuming process as it entails collection of information from field formations. Ministry of Home Affairs earnestly evaluates the reports in a time bound manner without causing any delay. In some cases further details are sought from Nodal Ministries and also clarification from central agencies relating to the inputs received. As decisions on issues relating to national security are taken with due care, the delay, if any, is a part of the process of due diligence.

(c): Status of the clearance of the proposal during the last two years and the current year is at Annexure.

(d): No fresh guidelines on security clearance for FDI proposals have been issued by the Ministry of Home Affairs.